

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 3563
TO BE ANSWERED ON 15.07.2019**

Reimbursement under Right To Education Act

3563. SHRI THOL THIRUMAAVALAVAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the States/UTs that have not notified the per child costs for reimbursements under Section 12.1C of the Right of Children to Free and Compulsory Education Act; and
- (b) whether any action has been taken against such States and if so, the details thereof?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) & (b): 17 States and UTs namely Andaman and Nicobar Islands, Andhra Pradesh, Arunachal Pradesh, Dadra and Nagar Haveli, Daman and Diu, Goa, Haryana, Kerala, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry, Punjab, Sikkim, Telangana and West Bengal have not notified Per Child Cost for reimbursement to private unaided schools against admission of children belonging to disadvantaged groups and weaker sections under Section 12(1)(c) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The RTE Act is not applicable to Jammu & Kashmir and Section 12(1)(c) of the RTE Act is not applicable to Lakshdweep as it does not have any private unaided schools.

Education is in the concurrent list of the Constitution and majority of schools are under the jurisdiction of the State and UT Governments. However, Ministry of Human Resource Development (MHRD) vide letter no 12-5/2016-EE.11 dated 25.05.2016 requested States and UTs which are the appropriate Government under the Act, to carry out a ground assessment of private unaided schools across the country to ensure compliance with provisions of Section 12 (1)(c) of RTE Act, 2009. Further, MHRD, in various meetings like State Education Secretaries conference, Project Approval Board Meetings, Regional Workshops, reviews and emphasizes on the proper implementation of the provisions of RTE Act.
